

Court-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 252 of 2013 &
I.A. No. 335 of 2013

Dated : 5th May, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Gujarat Urja Vikas Nigam Ltd.Appellant(s)
Versus
EMCO Ltd. & Anr.Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Ms. Mandakini Ghosh

Counsel for the Respondent (s) Mr. Kumar Rachit for R-1

ORDER

At the request of the Learned Counsel for the Appellant, post
the matter for further hearing on **19.5.2014.**

(Rakesh Nath)
Technical Member
mk/js

(Justice M. Karpaga Vinayagam)
Chairperson